

Tamil Nadu Appropriation (No. 4) Act, 2012

30 of 2012

[14 November 2012]

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Tamil Nadu Appropriation (No. 4) Act, 2012

30 of 2012

[14 November 2012]

An Act to provide for the appropriation of certain further moneys out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2012.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:--

1. Short title :-

This Act may be called the Tamil Nadu Appropriation (No. 4) Act, 2012.

2. Supplementary appropriation out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2012 :-

The State Government may appropriate out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2012, a further sum not exceeding five thousand six hundred and seventeen crores fourteen lakhs and thirty six thousand rupees, being moneys

required to meet--

- (a) the supplementary grants made by the Tamil Nadu Legislative Assembly for that year, as set forth in column (3) of the Schedule; and
- (b) the supplementary expenditure charged on the Consolidated Fund of the State for that year, as set forth in column (4) of the Schedule.

SCHEDULE 1

THE SCHEDULE

(See section 2)

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Demand Number	Services and Purposes		Sums not exceeding		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
1	State Legislature	Revenue	1,000	..	1,000
		Capital
		Loan
2	Governor and Council of Ministers	Revenue	1,000	2,000	3,000
		Capital
		Loan
3	Administration of Justice	Revenue	20,10,000	1,000	20,11,000
		Capital
		Loan
4	Adi-Dravidar and Tribal Welfare Department	Revenue	13,17,62,000	..	13,17,62,000
		Capital
		Loan
5	Agriculture Department	Revenue	876,47,24,000	..	876,47,24,000
		Capital	82,80,000	..	82,80,000
		Loan
6	Animal Husbandry	Revenue	11,96,51,000	..	11,96,51,000
		Capital	1,000	..	1,000

	(Animal Husbandry, Dairying and Fisheries Department)	Loan
7	Fisheries (Animal Husbandry, Dairying and Fisheries Department)	Revenue	22,96,28,000	..	22,96,28,000
		Capital	2,000	..	2,000
		Loan
8	Dairy Development (Animal Husbandry, Dairying and Fisheries Department)	Revenue	2,000	..	2,000
		Capital
		Loan
9	Backward Classes, Most Backward Classes and Minorities Welfare Department	Revenue	1,48,90,000	..	1,48,90,000
		Capital	2,000	..	2,000
		Loan
10	COMMERCIAL TAXES (Commercial Taxes and Registration Department)	Revenue	5,49,03,000	..	5,49,03,000
		Capital
		Loan
11	Stamps and Registration (Commercial Taxes and Registration Department)	Revenue	3,000	..	3,000
		Capital
		Loan
12	Co-operation (Co-operation, Food and Consumer Protection Department)	Revenue	1,000	..	1,000
		Capital
		Loan
13	Food and Consumer Protection (Co-operation, Food and	Revenue	14,03,000	..	14,03,000
		Capital	1,000	..	1,000
		Loan

	Consumer Protection Department)				
14	Energy Department	Revenue	2,042,54,00,000	..	2,042,54,00,000
		Capital
		Loan	1,000,00,01,000	..	1,000,00,01,000
16	Finance Department	Revenue	11,42,08,000	..	11,42,08,000
		Capital
		Loan	10,00,00,000	..	10,00,00,000
17	Handlooms and Textiles (Handlooms, Handicrafts, Textiles and Khadi Department)	Revenue	197,57,00,000	..	197,57,00,000
		Capital
		Loan	6,23,00,000	..	6,23,00,000
18	Khadi Village Industries and Handicrafts (Handlooms, Handicrafts, Textiles and Khadi Department)	Revenue
		Capital
		Loan	10,00,00,000	..	10,00,00,000
19	Health and Family Welfare Department	Revenue	26,000	..	26,000
		Capital	2,000	..	2,000
		Loan
20	Higher Education Department	Revenue	5,000	..	5,000
		Capital	30,00,000	1,50,85,000	1,80,85,000
		Loan
21	Highways and Minor Ports Department	Revenue	2,000	..	2,000
		Capital	24,000	..	24,000
		Loan
22	Police (Home, Prohibition and Excise Department)	Revenue	4,10,65,000	..	4,10,65,000
		Capital	1,000	..	1,000
		Loan
23	Fire and Rescue Services (Home, Prohibition and Excise Department)	Revenue	13,96,60,000	..	13,96,60,000
		Capital	1,000	..	1,000
		Loan
24	Prisons (Home,	Revenue	3,05,79,000	..	3,05,79,000
		Capital

	Prohibition and Excise Department)	Loan
25	Motor Vehicles Acts-Administration (Home, Prohibition and Excise Department)	Revenue	5,000	..	5,000
		Capital
		Loan
26	Housing and Urban Development Department	Revenue	1,01,81,000	..	1,01,81,000
		Capital
		Loan	36,48,00,000	..	36,48,00,000
27	Industries Department	Revenue	39,74,000	97,42,000	1,37,16,000
		Capital	1,000	..	1,000
		Loan	353,08,00,000	..	353,08,00,000
28	Information and Publicity (Tamil Development, Religious Endowments and Information Department)	Revenue	19,02,40,000	..	19,02,40,000
		Capital	90,00,000	..	90,00,000
		Loan
29	Tourism-Art and Culture (Tourism and Culture Department)	Revenue	15,97,000	..	15,97,000
		Capital	1,00,02,000	..	1,00,02,000
		Loan
30	Stationery and Printing (Tamil Development, Religious Endowments and Information Department)	Revenue
		Capital	6,50,00,000	..	6,50,00,000
		Loan
31	Information Technology Department	Revenue	1,000	..	1,000
		Capital
		Loan
32	Labour and Employment Department	Revenue	8,62,76,000	..	8,62,76,000
		Capital	4,000	..	4,000
		Loan
34	Municipal Administration	Revenue	2,23,78,000	..	2,23,78,000
		Capital	373.36.02.000	..	373.36.02.000

	and Water Supply Department	Loan
35	Personnel and Administrative Reforms Department	Revenue	2,94,28,000	27,28,99,000	30,23,27,000
		Capital
		Loan
36	Planning, Development and Special Initiatives Department.	Revenue	6,000	..	6,000
		Capital
		Loan
37	Prohibition and Excise (Home, Prohibition and Excise Department)	Revenue	1,00,00,000	..	1,00,00,000
		Capital
		Loan
38	Public Department.	Revenue	7,05,000	..	7,05,000
		Capital
		Loan
39	Buildings (Public Works Department)	Revenue	1,50,24,000	..	1,50,24,000
		Capital	1,33,19,000	..	1,33,19,000
		Loan
40	Irrigation (Public Works Department)	Revenue	6,000	..	6,000
		Capital	32,000	..	32,000
		Loan
41	Revenue Department	Revenue	8,33,09,000	12,28,06,000	20,61,15,000
		Capital	1,000	..	1,000
		Loan

42	Rural Development and Panchayat Raj Department	Revenue	152,89,71,000	..	152,89,71,000
		Capital	3,000	..	3,000
		Loan
43	School Education Department	Revenue	13,000	..	13,000
		Capital	3,000	..	3,000
		Loan
44	Micro, Small and Medium Enterprises Department	Revenue	9,000	..	9,000
		Capital	3,000	..	3,000
		Loan
45	Social Welfare and Nutritious Meal	Revenue	127,24,67,000	..	127,24,67,000
		Capital
		Loan

	Programme Department	
46	Tamil Development (Tamil Development, Religious Endowments and Information Department)	Revenue	2,01,52,000	..	2,01,52,000
		Capital
		Loan	1,000	..	1,000
47	Hindu Religious and Charitable Endowments (Tamil Development, Religious Endowments and information Department)	Revenue	1,000	..	1,000
		Capital
		Loan
48	Transport Department	Revenue	200,00,01,000	..	200,00,01,000
		Capital	1,000	..	1,000
		Loan	13,91,00,000	..	13,91,00,000
49	Youth Welfare and Sports Development Department	Revenue	3,88,02,000	..	3,88,02,000
		Capital
		Loan
50	Pension and Other Retirement Benefits	Revenue	2,000	1,000	3,000
		Capital
		Loan
51	Relief on Account of Natural Calamities	Revenue	23,97,80,000	..	23,97,80,000
		Capital
		Loan
52	Department for the Welfare of Differently Abled Persons	Revenue	6,000	..	6,000
		Capital
		Loan
54	Forests (Environment and Forests Department)	Revenue	1,26,51,000	..	1,26,51,000
		Capital	2,000	..	2,000
		Loan
	Debt Charges	Revenue	..	1,000	1,000
		Capital
		Loan

	Public Debt- Repayment	Revenue
		Capital
		Loan	..	1,000	1,000
	Total	Revenue	3,761,16,09,000	40,54,52,000	3,801,70,61,000
		Capital	384,22,87,000	1,50,85,000	385,73,72,000
		Loan	1,429,70,02,000	1,000	1,429,70,03,000
	Grant Total		5,575,08,98,000	42,05,38,000	5,617,14,36,000